IN THE MATTER OF CIRP OF RDPL LIST OF CLAIMS

Company Petition No.- IB-324/9/JPR/2019 dt. 11/11/2021

Adjudicating Authority

The National Company Law Tribunal, Bench-Jaipur

Category of Creditor	Summary of Claims Received		Summary of Claims Admitted		Amount of Contingent	Amount of Claim	Amount of Claims	Remarks
	No. of Claims	Amount	No. of Claims	Amount of claims admitted	Claims	Not Admitted	under Verification	
Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	No Such Claim Received
Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	No Such Claim Received
Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	No Such Claim Received
Operational creditors (Workmen)	0	0	0	0	0	0	0	No Such Claim Received
Operational	0	0	0	0	0	0	0	No Such Claim

creditors (Employees)								Received
Operational creditors (Governmen t Dues)	0	0	0	0	0	0	0	No Such Claim Received
Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	No Such Claim Received

